

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

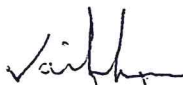
APPLICATION NUMBER :
PETITION NUMBER : CP/651/TB/2017
NAME OF THE PETITIONER : T.C. MOOSA
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. J. Radhika Counsel for Petitioner


2/1/18

2) Vaibhav R Venkatesh
Counsel for Respondent


2/1/18

ORDER

Counsels for both the parties are present. Both the Counsels submitted the arguments in part. However, Counsel for the Corporate Debtor has submitted that his client is willing to negotiate with the Operational Creditor for which he prayed for time. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk